

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 135/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Greynium Information Technologies Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	APARNA PURKAYASTHA 9481803235	Aparna Purkayastha	Aparna Purkayastha

**ORDER**

Counsel for Petitioner is present. She reported that she has filed memo in the Registry along with annexures about service of notice to Corporate Debtor. Advocate of Fox Mandal is present. He undertakes to file Vakalat for Corporate Debtor. For Vakalat and objection. List it on 23.01.2018.

  
Member (T)

  
Member (J)